

Declaration of Assets and Liabilities

Year..2025-26

I ,...PREM NARAYAN., son of ...Late HIRA LAL PASWAN...aged...31.. years, belonging to Bihar Legislative Assembly Secretariat .. service and presently working as Assistant Section Officer, Bihar Legislative assembly ,Patna . give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) LUCY RANI	Dependant-1 Name Son- shivansh Narayan	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	3000	Nil	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI FD. Account- Rs.50,000/- (approx.)	SBI -FD ACCOUNT- 50000/- SAVING ACCOUNT- 8000/- PPF-1,20,992/- PNB SAVING ACCOUNT- 5000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	Mutual Fund (Rs 3.80 Lakh)	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	SBI Life Insurance Rs.23,000/-	Annual Premium LIC Policy is Rs- 70,000/-	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	TATA PUNCH BR01HR4003	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	10 Gram	Gold- 50gm Silver-100gm	NIL	NIL	NIL
(vii)	NIL	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of, listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Prem Narayan
06.02.2026

Handwritten notes:
98
2155
9/2/26

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	NIL	NIL	NIL
(v)	Others (such as interest in property)	Share in Ancestral	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31-12-2025
(a)	(i) Loans from Banks	SBI VIDHAN MANDAL BRANCH	13,00,000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government	NIL	NIL

Krem Narayan
06.02.26

	transport (including aircraft and helicopters)		
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO. BMOPN8320F	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Prem Narayan*

Name of Employee: PREM NARAYAN.....

Designation: Assistant Section Officer

Department: BIHAR LEGISLATIVE ASSEMBLY, PATNA

Place: Patna

Date: 06.02.2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.